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6 119	(Hundred & Nineteenth Report)	Access to Exclusive Forum for victims of Motor Accidents under Motor Vehicles Act, 1939.	19-2-81
7 120	(Hundred Twentieth Report)	Manpower planning in Judiciary : A Blue print.	31-7-87
8 121	(Hundred twenty-first Report)	A new Forum for Judicial Appointments.	31-7-87/
9 122	(One Hundred and Twenty Second Report)	Forum for National Uniformity in Labour Adjudication.	9-12-87/8
10 123	(One Hundred and Twenty Third Report)	Decentralisation of Administration of Justice : Disputes involving centres of Higher Education.	15-1-88
.18 124	(One Hundred and Twenty Fourth Report)	The High Court Arrears—A Fresh Look.	29-2-8
<p>*267. [Transferred to the 10th May, 1988].</p> <p>*268. [Transferred to the 11th May, 1988].</p> <p>Setting up of family courts</p> <p>*269. SHRI HARVENDRA SINGH HANSPAL-. Will the Minister of LAW AND JUSTICE be pleased to state:</p> <p>(a) whether a law was passed during 1984 to set up family courts in the States and Union Territories;</p> <p>(b) if so, the reasons for not setting up these court so far; and</p> <p>(c) what further steps Government propose to take in this regard?</p> <p>THE MINISTER OF LAW AND JUSTICE (SHRI BINDESWARI DUBEY) :</p> <p>(a) Yes, Sir.</p> <p>(b) and (c) It is. for the State Governments/Union Territory Administrations to set up these courts and the State Governments have been reminded from time to time emphasising the need to set up family courts expeditiously.</p>			
<p>Lok Adalats conducted in Andhra Pradesh</p> <p>*270. PROF. C. LAKSHMANNA: Will the Minister of LAW AND JUSTICE be pleased to state:</p> <p>(a) What was the number of Lok Adalats which have been conducted in Andhra Pradesh so far; and</p> <p>(b) what is the number of cases taken up at these Lok Adalat meetings and finally settled?</p> <p>THE MINISTER OF LAW AND JUSTICE (SHRI BINDESHWARI DUBEY): ('a) According to information available with the Committee for Implementing Legal Aid Schemes, 64 Lok AdalaU have been conducted in Andhra Pradesh so far where 67,339 cases were settled.</p> <p>(b) Information in regard to the number of cases taken up at the Lok Adalats is being collected.</p> <p>Manufacture of low-priced computers</p> <p>*271. SHRI RAJNI RANJAN SAHU Will the PRIME MINISTER be pleased to state:</p> <p>(a) whether Government have formulated a scheme to manufacture low-priced computers; add</p>			